

**OFFICE OF THE DISTRICT JUDGE AT HOWRAH**

**ENGLISH DEPARTMENT**

No. ~~1517-XIX(1)~~/Dated Howrah the 15<sup>th</sup> July, 2019.

**CORRIGENDUM**

The following corrigendum is made in respect of the existing conditions of tender dated, **11<sup>th</sup> July, 2019 vide memo no. 1490 – xix (1)/Tender** for hiring of vehicle for the office of the District Judge at Howrah, English Department as regard to **“remarks column no. 5”**

**Remarks (5)**

(Rate less than 590/- per day )

Monthly rate is for 10 hours a day and additional charge @ Rs. 20/- per hour beyond 10 hours. Fuel allowed for monthly hiring is 1 litre for 12 kms in case of Motor Cab, Maruti Omni and 1 litre for 10 Km incase of Maxi Cab other than Maruti Omni. Mobil Oil @ 5 litres per 2500 Km run.

All the other terms and conditions of the tender for hiring vehicle vide memo no. 1490 – X1X (1)/ Tender dated, 11<sup>th</sup> July, 2019 shall remain unaltered.

Sd/

(Smt. Tanusree Dutta)

Registrar, Civil Court, Howrah

Memo No. ~~1517-XIX(1)~~/Tender

Dated, Howrah 15<sup>th</sup> July, 2019.

**Copy forwarded for information and wide circulation to:--**

1. The Judge in Charge, Accounts Department, Civil Court Howrah.
2. The District Magistrate, Howrah.
3. The SP, Howrah.
4. The Sabhadhipati Howrah Zilla Parishad.
5. The Commissioner Howrah Municipal Corporation.
6. The CMOH Howrah.
7. A copy in the notice Board of the Nazarath Department, Civil Court, Howrah.
8. A copy published on web site no. <http://districts.courts.gov.in/howrah>.

*Tanusree Dutta .*

(Smt. Tanusree Dutta)

Registrar, Civil Court, Howrah